No. A-22011/1/2011-Ad.II  
Government of India  
Ministry of Corporate Affairs  

‘A’ Wing, 5th Floor, Shastri Bhawan,  
New Delhi-110001.  

OFFICE ORDER

After approval of the competent authority, the following transfer is ordered with immediate effect:

<table>
<thead>
<tr>
<th>S. N.</th>
<th>Name &amp; Designation</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Smt. Poonam Sharma, STA (Adhoc)</td>
<td>ROC, Delhi</td>
<td>P.I. Section, MCA Hqrs</td>
</tr>
</tbody>
</table>

(R.K. Pandey)  
Under Secretary to the Govt. of India  
T.No.23383507

Copy to:-
1. Smt. Poonam Sharma, STA (Adhoc), ROC Delhi.  
2. PS to CAM  
3. PS to MOS (CA).  
4. RD (NR), Noida.  
5. Director, P.I. Section, MCA Hqrs  
6. ROC, Delhi.  
7. E. Gov. Cell. For placing on employees corner transfer.  
8. Section Officer (Ad. II).